

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066**

CUSTOMS & SERVICE TAX BRANCH

Dated : 12/07/2023

Subject : Detail of pending D.O.T.F. matter – reg.

Details of the pending cases in which detailed order has not been received in the Registry till date.

S. No.	Appeal No.	Parties Name	D.O.H.
1.	ST/51224/2017	The Commissioner Nagar Nigam	02/05/2023 Appeal Remanded (Detail order to follow)


12.7.23
Deputy Registrar
Customs & ST Branch

Copy to :

1. Website, CESTAT, New Delhi